

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3158
ANSWERED ON:11.08.2000
BAN ON IMPORT OF MEAT
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is a demand to impose ban on the import of meat;
- (b) if so, whether the Government have taken any action after contemplating on this demand so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

(a) to (c) Import of meat except that of swine, lamb, horses, asses and mules is restricted as per chapter 2 of ITC(HS) Classifications of Export and Import Items, 1997-2002. Representations have been received regarding imposition of ban on import of meat to provide protection to domestic producers. In view of the representations the basic customs duty on import of meat has been increased from 15% to 35% in the budget for the year 2000-2001. The import duty on poultry meat has been increased from 15% to 100%. This should provide adequate protection to the domestic meat producers.